

**Shri P. C. Borooah:**  
**Shri D. C. Sharma:**  
**Shri Flordia:**  
**Shri Ram Harkh Yadav:**

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that a loan pact was signed between U.K. and India recently;

(b) if so, on what terms; and

(c) the total amount of loan given by U.K. to India under this agreement?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) to (c). Two loan agreements totalling £ 5 million (Rs. 6.67 crores) were signed between the Government of the United Kingdom and the Government of India on 20th April, 1966. The larger loan was in the amount of £ 4.833 million (Rs. 6.44 crores) for financing the import of components and specialised raw-materials from the U.K. by the Bhopal Heavy Electrical Project. The other loan in the amount of £ 0.167 million (Rs. 0.23 crore) was for providing foreign exchange for the construction of a Sulphuric Acid Plant at Sindri for the Pyrites and Chemicals Development Company Limited. These loans form part of British Consortium Assistance to India for 1965/66 and are repayable over a period of 25 years inclusive of a grace period of 7 years and no interest payment is involved.

#### **Increase in Power Rates by N.D.M.C.**

**\*1500. Shri Maheswar Naik:**  
**Shri Onkar Lal Berwa:**  
**Dr. L. M. Singhvi:**  
**Shri Hukam Chand**  
**Kachhavalya:**  
**Shri Yashpal Singh:**  
**Shri Bade:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that the New Delhi Municipal Committee has

announced that the rates of power supply for both domestic and commercial purposes are going to be enhanced from 9 and 13 paise to 11 and 15 paise respectively from the 1st June, 1966; and

(b) whether Government propose to intervene in the matter and if so, in what way?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**

(a) Yes, Sir.

(b) No, Sir.

#### **D.A. to Employees in States**

**\*1501. Shri Nath Pal:**  
**Dr. Mahadeva Prasad:**

Will the Minister of **Finance** be pleased to state:

(a) the names of State Governments which had announced the grant of Dearness Allowance at par with the allowance given to the Central Government employees;

(b) whether any of these Governments asked for Central assistance in this connection; and

(c) if so, the amount given or offered to be given from the Central resources to the States?

**The Minister of State in the Ministry of Finance (Shri B. R. Bhagat):**

(a) Though a number of State Governments have announced increases in the rates of Dearness Allowance of their employees, only the Madras Government have decided to bring them on par with the existing Central rates.

(b) Yes, Sir.

(c) No Central assistance has either been given or offered for this purpose.